

F.No.7-1/2019-BP.III(Pt.)(ii)  
Government of India  
Ministry of Consumer Affairs, Food & Public Distribution  
Deptt. Of Food & Public Distribution

Krishi Bhawan, New Delhi  
Dated: 15<sup>th</sup> May, 2020

To,

1. The Food Secretaries/Commissioners/Addl. Secretaries  
(All States/UTs)
2. The Chairman-cum-Managing Director,  
Food Corporation of India, New Delhi.

**Subject: Allocation of foodgrain to the Migrant @ 5kg per person per month for two months free of cost as part of Economic measures (Atma Nirbhar Bharat) reg.**

**Sir/Madam,**

In continuation of this Department O.M. No. 7-1/2019-BP.III(Pt.)(i) dated 15.05.2020 on the above cited subject, I am to convey allocation of foodgrain for stranded migrants, who are not covered under National Food Security Act (NFSA) or State Scheme PDS Cards @ 5 kg per person per month free of cost for a period of two months (May & June, 2020) as per Annexure.

2. The allocation shown against each State/UT is the maximum limit of allocation under the scheme. The State may utilize it for distribution among stranded migrants as per actual basis or up the limit indicated in the Annexure, whichever is lesser. The states/UTs

(i) Shall use these allocated foodgrains solely for distribution among stranded migrants subject to the condition that they are not covered under the NFSA or any State Scheme PDS Cards.

(ii) Identification of beneficiaries and distribution of foodgrain to such beneficiary will be the responsibility of respective State / UT Government.

(iii) A mechanism may be put in place by the States / UTs to share their details after fully distributing respective allocated foodgrains, with the Department of Food and Public Distribution, by and large on the pattern adopted in the case of PMGKAY.

(iv) States / UTs may report the distribution details with left over/balance foodgrain, if any, to this Department not later than **15 July, 2020**.

3. The validity period for lifting the additional allocation for the month of May, 2020 will be upto 31.05.2020 and for June, 2020 will be upto 15.06.2020. If the States / UTs desires, they may lift the entire additional allocation for the month of May and June, 2020 in one go for which validity period will be 30 days from the date of issue of this letter.

Yours faithfully,

Encl: As above.



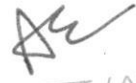
अभय कुमार / ABHAY KUMAR  
(Abhay Kumar)  
अवर सचिव / Under Secretary  
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण विभाग, नई दिल्ली  
Ministry of Consumer Affairs, Food & Public Distribution  
खाद्य एवं सार्व. वि. विभाग / Deptt. of Food & Public Distribution  
कृषि भवन, नई दिल्ली-110001/Krishi Bhawan, New Delhi-110001

Copy to:

1. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.
2. AS &FA, DFPD
3. Economic Adviser(NFSA)
4. ED (Sales) /General Manager (Sales), FCI, New Delhi.
5. The GM, FCI, Regional Offices, concerned.
6. The Resident Commissioner, All States/UTs, New Delhi.
7. Dir (PD)/Dir (Policy)/Dir (Finance & Budget)/Dir(Movt.)/Joint. DS(NFSA)/DS(Finance) /DS(BP).
8. NFSA/BP-I / Py.I /PD.I/PD.II/PD.III/ Movt.I / FC A/c sections
9. NIC, Deptt. of Food & PDwith the request to upload this allocation letter on the official website of this Department.
10. Hindi section with the request to provide the translated version of the order in hindi.
11. State file / Guard file.

Copy also forwarded for information to:

1. PS to Hon'ble MCAF&PD.
2. PS to MoS, CAF&PD
3. PPS to Secy, DFPD
4. PPS to Secy, DEA

  
अभय कुमार / ABHAY KUMAR  
अवर सचिव / Under Secretary  
भारत सरकार / Government of India  
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय  
Ministry of Consumer Affairs, Food & Public Distribution  
खाद्य एवं सार्व. विभाग / Deptt. of Food & Public Distribution  
कृषि भवन, नई दिल्ली-110001/Krishi Bhawan, New Delhi-110001

ANNEXURE

Additional allocation of foodgrains for Migrants

Sl. No.	States/ UTs	Beneficiaries under NFSA (In Lakh)	10% of Total beneficiaries (In Lakh)	Allocation for one month @ 5kg/person/month (In MT)			Allocation for two months (In MTs)			Ratio in which foodgrains are to be given		
				Wheat	Rice	Total	Wheat	Rice	Total	Wheat	Rice	Total
1	Andhra Pradesh	268.23	26.823	0	13411.5	13411.5	0	26823	26823	0.00	100.00	100.00
2	Arunachal Pradesh	8.21	0.821	0	410.5605	410.5605	0	821.121	821.121	0.00	100.00	100.00
3	Assam	251.53	25.153	0	12576.462	12576.462	0	25152.924	25152.924	0.00	100.00	100.00
4	Bihar	864.50	86.450	0	43224.848	43224.848	0	86449.696	86449.696	0.00	100.00	100.00
5	Chattisgarh	200.77	20.077	0	10038.5	10038.5	0	20077	20077	0.00	100.00	100.00
6	Delhi	72.73	7.273	2909.3296	727.3324	3636.652	5818.6592	1454.6648	7273.324	80.00	20.00	100.00
7	Goa	5.32	0.532	0	265.997	265.997	0	531.994	531.994	0.00	100.00	100.00
8	Gujarat	382.54	38.254	13388.75545	5738.03805	19126.7935	26777.5109	11476.0761	38253.587	70.00	30.00	100.00
9	Haryana	126.49	12.649	6324.5	0	6324.5	12649	0	12649	100.00	0.00	100.00
10	Himachal Pradesh	28.64	2.864	0	1432.228	1432.228	0	2864.456	2864.456	0.00	100.00	100.00
11	Jharkhand	263.70	26.370	0	13185.0115	13185.0115	0	26370.023	26370.023	0.00	100.00	100.00
12	Karnataka	401.93	40.193	0	20096.5	20096.5	0	40193	40193	0.00	100.00	100.00
13	Kerala	154.80	15.480	0	7740.006	7740.006	0	15480.012	15480.012	0.00	100.00	100.00
14	Madhya Pradesh	546.42	54.642	0	27321	27321	0	54642	54642	0.00	100.00	100.00
15	Maharashtra	700.17	70.017	0	35008.5	35008.5	0	70017	70017	0.00	100.00	100.00
16	Manipur	24.57	2.457	0	1228.3905	1228.3905	0	2456.781	2456.781	0.00	100.00	100.00
17	Meghalaya	21.46	2.146	0	1072.7585	1072.7585	0	2145.517	2145.517	0.00	100.00	100.00
18	Mizoram	6.68	0.668	0	334.1075	334.1075	0	668.215	668.215	0.00	100.00	100.00
19	Nagaland	1.405	1.405	0	702.3435	702.3435	0	1404.687	1404.687	0.00	100.00	100.00
20	Nodisha	323.60	32.360	0	16179.808	16179.808	0	32359.616	32359.616	0.00	100.00	100.00
21	Odisha	141.45	14.145	7072.5	0	7072.5	14145	0	14145	100.00	0.00	100.00
22	Punjab	446.62	44.662	22331	0	22331	44662	0	44662	100.00	0.00	100.00
23	Rajasthan	3.79	0.379	0	189.394	189.394	0	378.788	378.788	0.00	100.00	100.00
24	Sikkim	357.34	35.734	0	17866.856	17866.856	0	35733.712	35733.712	0.00	100.00	100.00
25	Tamil Nadu	191.62	19.162	0	9581	9581	0	19162	19162	0.00	100.00	100.00
26	Telangana	24.83	2.483	0	1241.4065	1241.4065	0	2482.813	2482.813	0.00	100.00	100.00
27	Tripura	1420.33	142.033	0	71016.327	71016.327	0	142032.654	142032.654	0.00	100.00	100.00
28	Uttar Pradesh	61.96	6.196	0	3097.895	3097.895	0	6195.79	6195.79	0.00	100.00	100.00
29	West Bengal	601.84	60.184	0	30091.885	30091.885	0	60183.77	60183.77	0.00	100.00	100.00
30	A&N	0.61	0.061	0	30.431	30.431	0	60.862	60.862	0.00	100.00	100.00
31	Daman & Diu	0.76	0.076	0	38.206	38.206	0	76.412	76.412	0.00	100.00	100.00
32	DNH (Kind)	1.73	0.173	0	86.403	86.403	0	172.806	172.806	0.00	100.00	100.00
33	Lakshadweep	0.22	0.022	0	11	11	0	22	22	0.00	100.00	100.00
34	J&K	72.41	7.241	0	3620.5335	3620.5335	0	7241.067	7241.067	0.00	100.00	100.00
35	Ladakh	1.44	0.144	0	71.9475	71.9475	0	143.895	143.895	0.00	100.00	100.00
	Total	7993.27	799.327	52026.08505	347637.176	399663.261	104052.1701	695274.3519	799326.522			
				Union Territories or parts thereof implementing DBT Cash								
1	DNH (Cash)	0.36	0.036	0	18.198	18.198	0	36.396	36.396	0.00	100.00	100.00
2	Chandigarh	2.75	0.275	0	137.569	137.569	0	275.138	275.138	0.00	100.00	100.00
3	Puduchery	6.28	0.628	0	314.173	314.173	0	628.346	628.346	0.00	100.00	100.00
	Total (DBT)	9.40	0.94	0	137.569	332.371	0	664.742	939.880	0.00	100.00	100.00
	Grand Total	8002.66	800.27	52163.654	347969.547	400133.201	104327.3081	695939.094	800266.402			

Secretary

ABHAY KUMAR

Government of India  
 Ministry of Consumer Affairs, Food & Public Distribution  
 Ministry of Food & Public Distribution  
 New Delhi-110001